

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.212
CP(IB)/25(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

YES Bank Limited

.....Applicant

V/s

Nidhi Rajratan Agarwal
(Personal Guarantor)

.....Respondent

Order delivered on: 05/03/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Ravi Pahwa, Adv.

For the RP : Mr. Rakesh Gupta, Adv.

For the Yes Bank : Mr. Anip Gandhi, Adv. a.w Mr. Raju Kothari, Adv.

ORDER

Heard Ld. Counsels for the applicant Yes Bank, respondent and RP.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)